

of India as was done in the case of Kolar Gold Mines; and

(b) if so, whether the Minister would place the list of such mines on the Table?

**The Minister of Mines and Fuel (Shri K. D. Malaviya):** (a) No, Sir.

(b) Does not arise.

#### I.A.S. Cadre

**1003. Shri Thimmaiah:** Will the Minister of Home Affairs be pleased to state:

(a) the number of officers recommended for inclusion in I.A.S. cadre by the Mysore Government during the years 1959, 1960 and 1961; and

(b) how many of them were approved by the Home Ministry and how many of them belonged to Scheduled Castes?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):**

(a) the number of officers recommended for inclusion in the I.A.S. cadre by the Mysore Government is as under:

Year	No. of officers recommended
1959	—
1960	—3
1961	—

(b) All the three officers recommended were appointed to the Indian Administrative Service Cadre of Mysore. None of them belonged to Scheduled Castes.

#### Grant for Development of Sanskrit and Tribal Languages

**1004. Shri H. C. Soy:** Will the Minister of Education be pleased to state:

(a) the total amount of grants given by the Central Government and the State Governments, State-wise, for Sanskrit Education and its developments during the first two Five Year Plan periods and the grants to be made during the Third Five Year Plan period;

(b) total amount of grants, if any, given by the Central Government and the State Governments, State-wise, for the development of Tribal Languages, State-wise, for the previous two Five Year Plans and the grants for the Third Five Year Plan; and

(c) the grounds on which these grants are given?

**The Minister of Education (Dr. K. L. Shrimali):** (a) to (c). The information is being collected and will be laid on the Table of the House as soon as it is collected.

#### Kanpur Harness and Saddlery Factory

**1005. Shri Ram Ratan Gupta:** Will the Minister of Defence be pleased to state:

(a) whether the Kanpur Harness and Saddlery Factory is running third shift by the workers of the first and second shifts by payment of overtime;

(b) if so, since how long this practice has been going on;

(c) at what rate overtime is paid in relation to normal wage rate;

(d) why Government could not start proper third shift which will offer more employment and result in substantial saving in the wage bill; and

(e) how many other production units in Defence Organisations are running on overtime basis regularly?

**The Minister of Defence (Shri Krishna Menon):** (a) and (b). Harness and Saddlery Factory is working two shifts with overtime as necessary on both shifts. This arrangement commenced in 1961-62.

(c) Under the Factories' Act, 1948 the rate of overtime payment to industrial workers who work beyond 48 hours a week is double the normal rate. For work beyond the normal weekly hours of 44 but up to 48